

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 2719/2021 In C.P. (IB)/140(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - Alliance Restaurant And Bars Pvt Ltd

Section: 60(5), 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2719/2021: - Adv. Yahya Batatawala a/w Adv. Prachi Wazalwar appeared for the Applicant through VC. List this matter on **10.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)